

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./61/00246/2021**

This the **15<sup>th</sup>** day of **February**, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Devinder Kumar; aged 44 years S/o Sh. Jagan Nath, R/o Village Ser Balla, Tehsil Ramnagar, District Udhampur-182124

.....Applicant

(Advocate: Mr. Rahil Raja)

**Versus**

1. Union Territory of J & K through Commissioner-cum-Secretary to Government Information Department, J&K Government, Civil Secretariat, Jammu 180001.
2. J&K Service Selection Board, through its Chairman, Shekhari Bhawan, Rail Head Complex, Panama Chowk, Jammu - 180012.
3. Secretary, J&K Service Selection Board, Shekhari Bhawan, Rail Head Complex, Panama Chowk, Jammu - 180012.
4. Institute of Music and Fine Arts, Jammu through its Principal, Poonch House, Jammu-180002.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, D.A.G.)

**ORDER [O R A L]**

**Hon'ble Mr. Anand Mathur, Member (A):**

At the outset, learned counsel for the applicants submits that the applicant would be satisfied if direction is given to the respondents to consider and decide his representation dated 04.01.2021 (Annexure A-9 from Pages No. 72 to 74) by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to decide the representation dated 04.01.2021 (Annexure A-9 from Pages No. 72 to 74) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicants within a period of two weeks from today. Till the representation is decided, the respondents will not re-advertise the post or fill up the post of Culture Assistant (Junior Scale), District Cadre Udhampur under RBA category if, not already filled up.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/